

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Akzo Nobel Industrial Chemicals BV  
Vs  
Oren Hydrocarbons Pvt Ltd

**MAIN PETITION NUMBER** : IBA/938/2019

**(IA/MA) APPLICATION NUMBERS**

IA/620(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Srinivasan for the Applicant.

Ld. Counsel Shri. T Ravichandran for the Respondent /  
Liquidator.

This application has been filed seeking reliefs and concessions by the Successful Auction Purchaser.

Ld. Counsel for the Respondent submits that Respondent undertakes to extend full cooperation to the Applicant and has no objection as to the relief and concessions prayed for.

Arguments heard.

Orders Reserved.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)